NATIONAL COMPANY LAW TRIBUNAL **ITEM NO : 7**
ALLAHABAD BENCH

CA NO. 26/2020 IN
CP NO. (IB) 223/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2020 AT 11:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : SUPRIYO KUMAR CHAUDHARY (RP OF JVL AGRO INDUSTRIES LTD.) V/S SHRI RAJESH SINGH, JOINT COMMISSIONER (CGST & CX) VARANASI

SECTION: 60(5) & 74 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : **SH. YASH TANDON, ADV.**

COUNSEL FOR THE RESPONDENT : **SH. R.C GUPTA ALONGWITH SH. KUSHAGRA SRIVASTAVA, ADVS.**

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The matter was taken up today through Video Conferencing.

Heard Sh. Yash Tandon, Advocate for the Applicant and Sh. R.C. Gupta alongwith Sh. Kushagra Srivastava, Advocates for the Respondent through video conferencing.

As prayed, put up on 11th December, 2020 before the Regular Court/ Video Conferencing.

—Sd—

Dated : 03.11.2020

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Md. Zaid
(Stenographer)